

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

49. CP/156(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022**.

NAME OF THE PARTIES: MONARCH INFRAPROJECTS PVT. LTD.

Vs.

UNION OF INDIA THROUGH THE OFFICE OF
REGIONAL DIRECTOR MUMBAI WESTERN REGION

Rule 11 of NCLT

ORDER

Mr. Chintan Gandhi i/b Rajani Associates for the Petitioner is present through Virtual hearing. List the matter on **20.12.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/